

**Office of Directorate General of Foreign Trade
SCOMET Division**

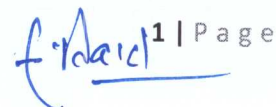
Minutes of Inter-Ministerial Working Group (IMWG) Meeting No.06/2018-19 held on 19.09.2018 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET).

Meeting No.06/2018-19 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT on 19.09.2018 at 03.00 P.M in Udyog Bhavan, New Delhi to consider the applications for export of SCOMET items.

3. Altogether 114 applications (including 51 deferred cases) were considered by the IMWG, out of which total 31 cases were approved (including 16 post-facto approvals), 01 case was rejected, 06 cases were dropped (due to deficient applications) and remaining 76 cases were deferred due to want of comments/NOCs from concerned IMWG member agencies or in await of information/clarification from the applicants. After deliberations, the decisions of the IMWG are indicated in the tabulated statement given below:

Sl. No.	Applicant/Firm name	DGFT (Hqrs) File No.	Decision of IMWG
1	M/s UPL LTD. , BANDRA EAST,MAHARASHTRA	01/21/089/80340/AM18/	Approved post facto
2	M/s L&T VALVES LIMITED , CHENNAI,TAMIL NADU	01/21/089/80366/AM18/	Approved post facto
3	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD. , PHASE HOSUR ROAD BANGALORE,KARNATAK	01/21/089/80385/AM18/	Deferred for want of additional documents / information from the firm in terms of Public Notice No. 33 dated 04.09.2018.
4	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD. , PHASE HOSUR ROAD BANGALORE,KARNATAK	01/21/089/80384/AM18/	-Do-
5	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD. , TAMILNADU	01/21/089/80386/AM18/	-Do-
6	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD. , PHASE HOSUR ROAD BANGALORE,KARNATAK	01/21/089/80387/AM18/	-Do-
7	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD. , BANGALORE,KARNATAK	01/21/089/80388/AM18/	-Do-
8	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD. , PHASE HOSUR ROAD BANGALORE,KARNATAK	01/21/089/50005/AM19/	-Do-
9	M/s TRANTER INDIA PRIVATE LIMITED , TAL. SHIRUR PUNE/MAH	01/21/089/50013/AM19/	Approved post facto
10	M/s QUALCOMM INDIA PVT LTD , MADHAPUR,TELANGANA	01/21/089/50016/AM19/	Approved post facto
11	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/50040/AM19/	Approved post facto
12	M/s UNITEX CORPORATION , MUMBAI, MAHARASHTRA	01/21/089/50072/AM19/	Approved post facto
13	M/s GKN SINTER METALS PVT. LTD. , PUNE MAHARASHTRA,MAHARASHTRA	01/21/089/50079/AM19/	Approved subject to confirmation from IMWG member agency regarding correct classification of item.
14	M/s HINDUSTAN AERONAUTICS LTD , KARNATAKA,KARNATAKA	01/21/089/50082/AM19/	Approved post facto
15	M/s SWISS GLASCOAT EQUIPMENTS LTD, GUJARAT	01/21/089/50085/AM19/	Approved post facto



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16	M/s GKN SINTER METALS PVT. LTD. , BANGALORE,KARNATAKA	01/21/089/50088/AM19/	Approved post facto
17	M/s BALAJI AMINES LIMITED , SOLAPUR, MAHARASHTRA	01/21/089/50089/AM19/	Approved post facto
18	M/s NAVIN FLUORINE INTERNATIONAL LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50091/AM19/	Approved post facto
19	M/s NAVIN FLUORINE INTERNATIONAL LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50093/AM19/	Approved subject to submission of satisfactory clarification by the firm regarding export of item without prior approval / authorisation by DGFT
20	M/s NAVIN FLUORINE INTERNATIONAL LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50092/AM19/	Approved post facto
21	M/s NAVIN FLUORINE INTERNATIONAL LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50094/AM19/	Approved subject to submission of satisfactory clarification by the firm regarding export of item without prior approval / authorisation by DGFT
22	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/50098/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
23	M/s INGRAM MICRO INDIA PRIVATE LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50103/AM19/	Deferred. The matter is being examination by DGFT in terms of PN No. 33 dated 04.09.2018
24	M/s NAVIN FLUORINE INTERNATIONAL LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50101/AM19/	Approved post facto
25	M/s NAVIN FLUORINE INTERNATIONAL LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50105/AM19/	Approved post facto
26	M/s AMINES AND PLASTICIZERS LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50108/AM19/	Approved post facto
27	M/s ASTERIA AEROSPACE PRIVATE LIMITED , BANGALORE,KARNATAKA	01/21/089/50111/AM19/	Approved subject to condition for re- import of item within specified time in terms of Public Notice No. 34 dated 04.09.2018
28	M/s CNC TECHNIQS PVT LTD , HYDERABAD,TELANGANA	01/21/089/50113/AM19/	Deferred due to want of following information from the firm : (i) detailed justification on end use; (ii) detailed contact list of end user; and (iii) end user non responsive. The Indian exporter to approach end user to facilitate verification by Indian agencies
29	M/s ORION CHEM PVT.LTD. , NAVI MUMBAI	01/21/089/50114/AM19/	Approved post facto. Case considered in terms of revised Policy for Repeat Order vide PN. No. 20 dated 12.07.2018.
30	M/s SOLAR INDUSTRIES INDIA LTD. , NAGPUR, MAHARASHTRA	01/21/089/50118/AM19/	Rejected
31	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , NEW DELHI	01/21/089/50120/AM19/	Returned without action due to deficient application. The firm may re-submit complete application with all required documents in terms of PN No. 33 dated 04.09.2018.
32	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , NEW DELHI	01/21/089/50119/AM19/	-Do-
33	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED, NEW DELHI	01/21/089/50121/AM19/	-Do-
34	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED , BANDRA E MUMBAI MAHARASHTRA	01/21/089/50123/AM19/	-Do-
35	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED , BANDRA E MUMBAI MAHARASHTRA	01/21/089/50124/AM19/	-Do-
36	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED , BANDRA E MUMBAI MAHARASHTRA,MAHARA	01/21/089/50122/AM19/	Returned without action due to deficient application. The firm may re-submit complete application with all required documents.

37	M/s AMINES AND PLASTICIZERS LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50133/AM19/	Deferred. Under examination by DGFT under Repeat Order Policy
38	M/s BANGALORE BIOTECH LABS PVT LTD., , KOTHANUR VILLAGE,BANGALORE	01/21/089/50134/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
39	M/s SANDVIK ASIA PVT. LTD , PUNE,MAHARASHTRA	01/21/089/50139/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
40	M/s LARSEN & TOUBRO LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50140/AM19/	Approved
41	M/s SOLAR INDUSTRIES INDIA LTD. , NAGPUR, MAHARASHTRA	01/21/089/50141/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
42	M/s BALAJI AMINES LIMITED , SOLAPUR , MAHARASHTRA	01/21/089/50142/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
43	M/s INGRAM MICRO INDIA PRIVATE LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50145/AM19/	Deferred. Under examination by DGFT in terms of PN No. 33 dated 04.09.2018
44	M/s QUALCOMM INDIA PVT LTD , WHITEFIELD,KARNATAKA 01/21/089/50148/AM19/		Deferred for want of comments/ views of IMWG member agency(ies)
45	M/s PROTECH CONSULTANTS (P) LTD., ,MADRAS ,TAMIL NADU	01/21/089/50150/AM19/	Approved
46	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/50149/AM19/	Approved
47	M/s HONEY WELL TECHNOLOGY SOLUTIONS LAB PVT LTD , BANGALORE,KARNATAKA	01/21/089/50151/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
48	M/s GMM PFAUDLER LIMITED , DIST ANAND, GUJARAT	01/21/089/50154/AM19/	Approved
49	M/s KINECO KAMAN COMPOSITES - INDIA PVT LTD , GOA STATE,GOA	01/21/089/50155/AM19/	Deferred. Under examination by DGFT for Repeat Order
50	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED , BANGALORE,KARNATAKA	01/21/089/50157/AM19/	Approved subject to confirmation from IMWG member agency(ies)
51	M/s MERSEN INDIA PVT LTD , BANGALORE,KARNATAKA	01/21/089/50158/AM19/	Approved subject to confirmation from IMWG member agency(ies)
52	M/s SACHIN INDUSTRIES LIMITED , AHMEDABAD	01/21/089/50160/AM19/	Approved
53	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , DADAR, MUMBAI, MAHARASHTRA	01/21/089/50162/AM19/	Approved
54	M/s MAYURAKSHI EQUIPMENTS (P) LTD. , KANPUR, U.P.	01/21/089/50161/AM19/	Approved
55	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD. , PUNE	01/21/089/50163/AM19/	Approved
56	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , DADAR, MUMBAI, MAHARASHTRA	01/21/089/50164/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
57	M/s INGRAM MICRO INDIA PRIVATE LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50166/AM19/	Deferred. Under examination by DGFT
58	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , DADAR, MUMBAI, MAHARASHTRA	01/21/089/50165/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
59	M/s SEVERN GLOCON INDIA PRIVATE LIMITED, , CHENNAI. TAMIL NADU.	01/21/089/50167/AM19/	Approved
60	M/s BALAJI AMINES LIMITED , SOLAPUR , MAHARASHTRA	01/21/089/50168/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)

61	M/s LIBRA TECHCON LIMITED , BANDRA (E) MUMBAI, MAHARASHTRA	01/21/089/50169/AM19/	Approved
62	M/s L&T VALVES LIMITED , CHENNAI,TAMIL NADU	01/21/089/50170/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
63	M/s INFINEON TECHNOLOGIES INDIA PVT. LTD , BANGALORE,KARNATAKA	01/21/089/50173/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
64	M/s GRINDLAYS PHARMACEUTICALS PVT. LTD. , PANVEL ,MAHARASHTRA	01/21/089/50174/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
65	M/s M.B.SALES CORPORATION., , MUMBAI,MAHARASHTRA	01/21/089/50176/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
66	M/s ORION CHEM PVT.LTD. , NAVI MUMBAI	01/21/089/50177/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
67	M/s STERLING AUXILIARIES PVT LTD , MUMBAI- MAHARASHTRA	01/21/089/50178/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
68	M/s HELIGO CHARTERS PVT. LTD , MUMBAI, MAHARASHTRA	01/21/089/50181/AM19/	Deferred for want of comments/ views of IMWG agencies
69	M/s GMM PFAUDLER LIMITED , DIST ANAND, GUJARAT	01/21/089/50179/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
70	M/s M.B.SALES CORPORATION., , MUMBAI,MAHARASHTRA	01/21/089/50183/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
71	M/s ALFA LAVAL INDIA PRIVATE LIMITED , PUNE,MAHARASHTRA	01/21/089/50185/AM19/	Deferred for want of information from the firm [EUC from End User] and NOC from Agencies
72	M/s GE OIL & GAS INDIA PRIVATE LIMITED , TAMILNADU,TAMIL NADU	01/21/089/50188/AM19/	Deferred for want of information from the firm [Contract agreement between end user and foreign buyer] and NOC from Agencies
73	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/50194/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
74	M/s L&T VALVES LIMITED , CHENNAI,TAMIL NADU	01/21/089/50193/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
75	M/s L&T VALVES LIMITED , CHENNAI,TAMIL NADU	01/21/089/50192/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
76	M/s L&T VALVES LIMITED , CHENNAI,TAMIL NADU	01/21/089/50191/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
77	M/s L&T VALVES LIMITED , CHENNAI,TAMIL NADU	01/21/089/50189/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
78	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/50195/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
79	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED , CHENNAI,TAMIL NADU	01/21/089/50197/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
80	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD. , PUNE	01/21/089/50198/AM19/	Deferred for want of information from the firm and NOC from IMWG member agency(ies)
81	M/s HBL POWER SYSTEMS LTD., , HYDERABAD, ANDHRA PRADESH	01/21/089/50196/AM19/	Deferred for want of comments/ views of some agencies

82	M/s ALKYL AMINES CHEMICALS LTD , NAVI MUMBAI,MAHARASHTRA	01/21/089/50200/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
83	M/s ALKYL AMINES CHEMICALS LTD , NAVI MUMBAI,MAHARASHTRA	01/21/089/50201/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
84	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , DADAR, MUMBAI,	01/21/089/50202/AM19/	Deferred for want of information from the firm [P.O.s of consignee and end user] and NOC from IMWG member agency(ies)
85	M/s KSJ TECHNOCRATS , NOIDA,UTTAR PRADESH	01/21/089/50204/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
86	M/s SOLAR INDUSTRIES INDIA LTD. , NAGPUR, MAHARASHTRA	01/21/089/50205/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
87	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD. , PUNE	01/21/089/50207/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
88	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD. , PUNE	01/21/089/50208	Deferred for want of comments/ views of some agencies
89	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD. , PUNE	01/21/089/50209/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
90	M/s AMINES AND PLASTICIZERS LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50213/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
91	M/s OLIVE INTERNATIONAL , CHENGANNUR, ALLEPPEY, KERALA	01/21/089/50212/AM19/	Deferred for want of comments/ views of some agencies
92	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/50215/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
93	M/s BALAJI AMINES LIMITED , SOLAPUR,MAHARASHTRA	01/21/089/50220/AM19/	Deferred for want of comments/ views of some agencies
94	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/50217/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
95	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/50216/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
96	M/s FLOWERVE INDIA CONTROLS PVT LTD , BANGALORE,KARNATAKA	01/21/089/50219/AM19/	Deferred for want of information from the firm [P.O. end user] and NOC from IMWG member agency(ies)
97	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD. , PHASE HOSUR ROAD BANGALORE,KARNATAK	01/21/089/50221/AM19/	Deferred for want of comments/ views of some agencies
98	M/s JAGGO OVERSEAS , NEW DELHI	01/21/089/50223/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
99	M/s NAVIN FLUORINE INTERNATIONAL LIMITED , MUMBAI	01/21/089/50222/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
100	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED , AHMEDABAD,GUJARAT	01/21/089/50224/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
101	M/s AMINES AND PLASTICIZERS LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50225/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
102	M/s ACCORD SOFTWARE AND SYSTEMS (P) LIMITED, , BANGALORE, KARNATAKA	01/21/089/50226/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
103	M/s JAGGO OVERSEAS , NEW DELHI	01/21/089/50227/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
104	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/50228/AM19/	Deferred for want of comments/ views of some agencies

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105	M/s CHEMICAL PROCESS PIPING PVT.LTD. , MUMBAI, MAHARASHTRA	01/21/089/50230/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
106	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/50229/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
107	M/s INGRAM MICRO INDIA PRIVATE LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50233/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
108	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , DADAR, MUMBAI,	01/21/089/50231/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
109	M/s FLOWSERVE INDIA CONTROLS PVT LTD , BANGALORE,KARNATAKA	01/21/089/50232/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
110	M/s FLOWSERVE MICROFINISH VALVES PVT. LTD. , HUBLI	01/21/089/50234/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
111	M/s FLOWSERVE MICROFINISH VALVES PVT. LTD. , HUBLI	01/21/089/50235/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
112	M/s UPL LTD. , BANDRA EAST,MAHARASHTRA	01/21/089/50237/AM19/	Deferred for want of comments/ views of IMWG member agency(ies)
113	M/s Flowserve India Controls Pvt Ltd; Bangalore (Stock and Sale application)	01/21/089/027/AM19/EC (S)	Deferred for want comments /views of IMWG member agency(ies) .
114	M/s Nokia Solutions and Networks India Pvt Limited , Chennai, Tamil Nadu (Stock and Sale application)	01/21/089/197(2)/AM19/	Deferred for want comments/views of IMWG agencies

Note :

- (i) **Deferred cases :** Cases which are shown as **deferred** imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.
- (ii) **Approved cases:** SCOMET permissions for **approved cases** by IMWG are issued by DGFT(Hqrs.) through electronically generated system only and sent to Regional Authority (RA), DGFT concerned with a copy to the applicant. An SMS/E-mail alert along with reference number of concerned RA for approved cases will also be generated and sent to the applicant in this regard. The applicant may note that they need not to submit any further application or documents before the Regional office of DGFT.
- (iii) **Approved post-facto :** Cases which are shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.74 gives power to Chairman, IMWG to issue authorization in those cases, which have been discussed by IMWG at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before IMWG in its subsequent meeting for approval on ex-post facto basis.
- (iv) **Dropped / returned without action :** Cases which are shown as **Dropped** implies that firm is either not responsive to the queries of DGFT in furnishing the documents/information/ clarification as called for or the foreign buyer / end user has not responded/facilitated to the Government agencies in verifying the credentials to complete the process.
- (v) **Issue of export license by the RA, DGFT :** RA can see the Digitally signed Authorization / Approval letter on clicking the 'View attachment' option after logging into online SCOMET at URL <http://dgft.gov.in/ecomra/> and locate file by searching file (Example 21089 and press find button) and issue export authorization /license accordingly for such applications within three working days without waiting for any further communication(s) from the applicant or DGFT(Hqrs). In case any further clarification is required by the Regional Office of DGFT concerned, the same shall be referred to DGFT(Hqrs) only. No further document(s) shall be asked by Regional Authority (RA), DGFT for grant of SCOMET license from the applicant firm.
